

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 9th MAY, 2024, 10:30 A.M.

**CP (CAA)/1/GB/2024
(CA (CAA)/5/GB/2023)**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Mayfair Hotels & Resorts (Sikkim) Pvt. Ltd. (Transferor Company) With Mayfair Hotels & Resorts Ltd. (Transferee Company)
Under Section	U/s 230-232 of Companies Act. 2013

For Petitioner (s) : Mr. Gopinath Nayak, CS

For Respondent (s) : Mr. Dhruva Jyoti Kapil, Adv.

ORDER

Ld. Authorized Representative CS Mr. Gopinath Nayak for the petitioner companies appears through Video Conferencing. Ld. Counsel Mr. Dhruva Jyoti Kapil (Advocate on behalf of Law and Parliamentary Department, Government of Sikkim) is present physically, who has submitted his written objections dated 01.05.2024 in the Court and states that the same has also been provided to the petitioner's side.

List for further consideration on **27.05.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)